

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5653
ANSWERED ON:03.05.2005
NATIONAL FLAG
Bishnoi Shri Kuldeep

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has banned Indian Players to wear the emblem of National Flag on their dress;
- (b) if so, the details thereof;
- (c) whether such act show any disrespect towards the nation; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a) to (d): Use of National Flag as a portion of costume or uniform of any description or embroidering or printing it on any dress material is prohibited under the Prevention of Insults to National Honour Act, 1971. Accordingly, on a reference received from the Ministry of Youth Affairs & Sports, that Ministry was informed that the use of insignia of the National Flag on the helmets worn by the Indian Cricket Players is not permissible.